42/CESTAT/Advt. 2025-Part-II Customs Excise and Service Tax Appellate Tribunal West Block No.2, R.K. Puram, New Delhi- 110066

Date: 23/06/2025

VACANCY CIRCULAR

Application are invited for the following posts, to be filled up on deputation basis in this Tribunal:

	D (I 1 NIc of	Eligibility Criteria			
S.	Post, Level, No. of	Eligibility Criteria			
No.	posts	Officers of the Central government			
1.	Assistant Registrar (Group 'A') level-10 (Grade Pay 5400/-No. of Posts-4	Officers of the Central government (a)(i)holding analogous posts of regular basis in the parent cadre of Department; or (ii) with two years regular service in the grade in posts in pay band -2 Rs.9300-34800 plus grade pay Rs.4800/- or equivalent in the parent cadre or Department; or (iii)with three years' regular service in the grade in posts in pay band-2 Rs.9300-34800 plus grade pay Rs. 4600/- or equivalent in the parent cadre or Department; or (iv) with eight years' regular service in the grade in posts in pay band-2 Rs.9300-34800 plus grade pay Rs.4200/- or equivalent in the parent cadre or Department and (b) Possessing the following educational qualifications and experience i) Degree in law from a recognized University or institution. ii)Three years experience of Judicial or Legal work in the field of Customs, Excise and Service Tax matters.			
2.	Sr.P.S - Level-7, (Grade Pay 4600/-)No. of posts- 3	Officers under the Central Govt. holding the analogous post on regular basis or with eight years regular service in the post in the grade pay of Rs. 4200/- or equivalent in the parent cadre/department.			
3.	Hindi Translator (Group B, Level-6 Grade pay 4200/- No. of Post-1	1			

		Master's degree of a recognized University in any subject other than Hindi/English with Hindi and English as compulsory/elective subject or either of the two as medium of examination and the other as a compulsory/elective subject at degree level' or Masters degree of a recognized University in any subject other than Hindi/English, with Hindi/English medium and English /Hindi as a compulsory/elective subject or as medium of examination at degree level; or
		Bachelor's degree of a recognized University with Hindi and English as compulsory/elective subjects or either of the two as medium of examination and the other as a compulsory/elective subject, plus a recognized Diploma/Certificate course in Translation from Hindi to English and vice versa or two years experience of translation work from Hindi to English and vice versa in Central/State Government officers, including government of India Undertaking.
4.	Steno-I, Level-6 (Grade Pay4200/-) No. of posts-20	Officers under the Central Govt. holding the analogous post on regular basis or holding the post of Stenographer with 5 years regular service in the post in the grade pay of Rs. 2400/-possessing a speed of 100 wpm in English stenography.
5.	Steno-II – Level-4 (Grade Pay 2400/-) No. of post-5	Officers of the Central Govt. holding analogous posts on regular basis.
6.	MTS- Level-1, No. of post – 25	Officers of the Central Govt. holding analogous posts on regular basis.

- 1.) The Maximum age limit for appointment on deputation shall be 56 years.
- 2.) The Tribunal has its benches in Delhi/Mumbai/Chennai/Kolkata/Bangalore/Ahmedabad/Allahabad/Chandigarh/ Hyderabad. The candidate must specify his/her preferred place of posting in the Biodata.
- 3.) The application from the eligible/willing candidates may be forwarded as per bio data given in annexure along with.
- (i) ACR/APAR dossiers for the last 5 years (Attested photocopies only).
- (ii) Vigilance Clearance Certificate.
- (iii) Integrity Certificate.
- (iv) Cadre clearance certificate, showing no objection of the cadre controlling authority to relieve the candidate in the event of selection.
- (v) List of major minor penalties, if any imposed during the last 10 years (in case no penalty is imposed, a certificate to that effect may be furnished).

The application, complete in all respect, may reach the Registrar, Customs, Excise and Service Tax Appellate Tribunal, West block No.-2, R.K. Puram, New Delhi-110066 within 60 days from the date of issue of the circular. Incomplete applications received without required documents will not be considered.

Encl: Bio Data Proforma in Annexure-I

(Monika Devi)
Technical Officer (Admn.)

Copy to:

- 1. All Ministries/Department of Government of India.
- 2. The Registrar General, High Court of Allahabad/Ahmadabad/Bangalore/Chandigarh/Chennai/Delhi/Hyderabad/Mumbai/Kolkata.
- 3. The Registrar, All Tribunal-CAT, ITAT, DRT, NCLT, NGT.
- 4. Deputy Registrar/Assistant Registrar, CESTAT, Mumbai, Chennai/Kolkata/
 Bangalore/Ahmedabad/Allahabad/Hyderabad/Chandigarh- for circulation of the vacancy circular among other central govt. departments of the concerned region.
- 5. Website/Notice Board of all Bench of CESTAT

BIO-DATA PROFORMA

	N	lame of the Po	ost applied for:		
1	Name and Address (in Block letters)	:			
2	Date of Birth (In Christian era)	:			
3(i)	Date of entry into service				
(ii)	Date of retirement under Central/Stat Rules	e Govt.			
4	Educational qualifications	:			
5 Oveli	Whether Educational and other qualification has been treated as equithe one prescribed in the rules, authority for the same).	(If any valent to state the			
in the	fications/Experience required as me advertisement/vacancy circular	entioned :	Qualifications/experience possessed by the officer		
Essen			Essential:		
· · · · · · · · · · · · · · · · · · ·	A) Qualification		A) Qualification		
	B) Experience		B) Experience		
Desira			Desirable:		
	Qualification		A) Qualification		
	Experience		R) Experience		
5.1) Note: This column needs to be amplified to indicate Essential and Desirable Qualifications as mentioned in the RRs by the Administrative Ministry/Department/Office at the time of issue of Circular and issue of Advertisement in the Employment News. 5.2) In the case of Degree and Post Graduate Qualifications Elective/main subjects and subsidiary subjects may be indicated by the candidate. 6 Please state clearly whether in the light of					
entries made by you above, you meet the requisite Essential Qualifications and work experience of the post.					
.1) No	ite: Borrowing Departments are to	provide their	specific comments/views confirming		
he relevant Essential Qualification/Work experience possessed by the candidate (as indicated					
the Bio-data) with reference to the post applied.					
Details of Employment, in chronological order (Enclose a separate sheet, duly authenticated by our signature, if the space below is insufficient):					
Office/	Post held on From T	 	y Dand and Natura - C. J. C.		
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		Pay, Pay Band and Grade Pay drawn under ACP/MAC Scheme				То
8	Nature of presor Quasi-perm	sent employment i.e. Action is an entire in the sent employment is an entire in the sent is a sent entire in the sent is a sent entire in the sent	d hoc or Tempor	гагу		
9	In case the deputation/cor	e present employmentract basis, please state	ent is held	on		
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	The date of initial appointment	b) Period of appointment on deputation/contrac	c) Name of office/org to which applicant	ganiz the	ation	d) Name of the post and pay of the post held in substantive capacity in the parent organization
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		Total emoluments per mo	onth now drawn	:		
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	15	In case the applicant be	elongs to an Organisation wh			
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11	and r	ate of increment	relief/other Allowances etc.	Total Emoluments		
11	·····		(with break-up details)			
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	10	This among other things	ful suitability for the post.	:		
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19.	Preferred place of posting	:	

I have carefully gone through the vacancy circular/advertisement and I am well aware that the information furnished in the Curriculum Vitae duly supported by the documents in respect of Essential Qualification/Work Experience submitted by me will also be assessed by the Selection Committee at the time of selection for the post. The information/details provided by me are correct and true to the best of my knowledge and no material fact having a bearing on my selection has been suppressed/withheld.

Date:-

Signature of the Candidate
Address:Contact No.

Certification by the Employer/Cadre Controlling Authority

The information/details provided in the above application by the applicant are true and correct as per the facts available on records. He/She possesses educational qualifications and experience mentioned in the vacancy Circular. If selected, he/she will be relieved immediately.

2. Also certified that:

- i. There is no vigilance or disciplinary case pending/contemplated against Shri/Smt._____
- ii. His/Her integrity is certified.
- iii. His/Her CR Dossier (photocopies of the ACRs for the last 5 years duly attested by an officer of the rank of Under Secretary of the Govt. of India or above) are enclosed.
- iv. No major/minor penalty has been imposed on him/her during the last 10 years Or A list of major/minor penalties imposed on him/her during the last 10 years is enclosed (as the case may be)

Countersigned

(Employer/Cadre Controlling Authority with Seal)